## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CANo.258/9/HDB/2017	
NAME OF THE COMPANY	SEW Infrastructure Ltd	
NAME OF THE PETITIONER(S)	Dhanalakshmi Iron Industries Pvt Ltd	
NAME OF THE RESPONDENT(S)	SEW Infrastructure Ltd	
UNDER SECTION	9 of IBC	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sherad Sangni		9848050544	Sum 8n
			-

## Counsel for Respondent(s):

Na	me of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH	DESAI.	ADV.	avinash & desailaw offices . com	
KHAMAR	KANTAMNENI.	AOV.	8886 886 895 -	I framo

## ORDER

Heard Shri Sharad Sanghi, learned counsel for Petitioner and Shri Avinash Desai along with Khamar Kantamneni, learned counsels for Respondent.

Both learned counsels submit that the issue in question is already resolved and they will file a Memo by next week and requested to post the case on 14.01.2017. Case is posted to 14.12.2017 for orders.

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**MEMBER** (Technical)

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**MEMBER (Judicial)**